## 12.00 hrs.

## PAPERS LAID ON THE TABLE

## NOTIFICATIONS UNDER ALL-INDIA SERVI-CES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PEROSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI СМ MEHTA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All-India Services Act, 1951:---

- (i) G.S.R. 1348 published in Gazette of India dated the 21st December, 1974 containing corrigendum to Notification No. G. S. R. 378(E) dated the 26th August, 1974.
- (ii) G.S.R. 1349 published in Gazette of India dated the 21st December, 1974 containing corrigendum to Notification No. G.S.R. 377(E) dated the 26th August, 1974.
- (iii) The All India Services (Deathcum-Retirement Benefits) Amendment Rule, 1976, published in Notification No. G.S.R. 17(E) in Gazette of India dated the 24th January. 1975.
- (iv) The Indian Administrative Service (Pay) Amendment Rules, 1975, published in Notification No. G.S.R. 92 in Gazette of India dated the 25th January, 1975.
- (v) The Indian Administrative Service (Fixation of Cadre Strength) Amendment Regu.

"Laid on the Table on 20th December,

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lations, 1975 published in Notification No. G.S.R. 93 in Gazette of India dated the 25th January, 1975.

- (vi) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 1975, published in Notification No. G.S.R. 94 in Gazette of India dated the 25th January, 1975.
- (vii) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 1975, published in Notification No. G.S.R. 95 in Gazette of India dated the 25th January, 1975.
- (viii) The All India Services (Dearness Allowance) Amendment Rules, 1975, published in Notilcation No. G.S.R. 20(E) in Gazette of India dated the 28th January, 1975.
- (ix) G.S.R. 176 published in Gazette of India dated the 8th February, 1975 containing corrigendum to Notification No. G.S.R. 778 dated the 16th July, 1974. [Placed in Library. See No. LT-9008/75].

STATEMENT TE. DELAY IN LAYING A NOTI-FICATION AND NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA); I beg to lay on the Table-

(1) A statement (Hindi and English versions) giving reasons for delay in laying \*Notification No G.S.R. 1165 published in Gazette of India dated the 2nd November, 1974 [Placed in Library. See No. LT-9009/75].

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